

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 of 2016

Dated: 08th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

...Appellant(s)

Vs.

Delhi Transco Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s)

: Mr. Rajiv Yadav for R.4

ORDER

List the matter on **19.04.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 268 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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